Annexure – 3

Name of the corporate debtor:Ram Hari Cars Private Limited; Date of commencement of CIRP: 17-Feb-2020.; List of creditors as on: 22-08-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						I				(Amount in ₹)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of continge nt claim	Amount of any mutual dues, that may be set- off	Amount of claim	Amount of claim under verificati on	
1	Central Bank of India	06-Mar-20	3,48,21,459.00	3,46,24,419.00 Secure	Secured						on			
2	ICICI Bank	01-Jul-20		3,40,24,419.00		3,46,24,419.00	15,76,952.00	No	51.52%	0.00	0.00	1,97,040.00	0.00	COC Reconstituted as per NCLT order dated 01.07.2024
	Total	97 Jul 20	15,76,952.00	15,76,952.00	Secured	0.00		No	2.35%			1,97,040.00	0.00	
			3,63,98,411.00	3,62,01,371.00		3,46,24,419.00				0.00	0.00	0.00	0.00	
							0,02,01,571.00		53.87%	0.00	0.00	1,97,040.00		· · · · · · · · · · · · · · · · · · ·

Registration No. 2

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